

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 325 of 2013

Dated : 23rd January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Timarpur Okhla Waste Management Co. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

**Counsel for the Appellant (s) : Mr. Kumar Mihir
Mr. Vishal Gupta**

**Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R.2
Mr. A. Zaidi (Rep.)**

ORDER

It is represented by the learned counsel for the Appellant that the affidavit of service has been filed. But nobody has entered appearance on behalf of the Respondent.

Post the matter on **13.02.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**